

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 28th November, 2022

No. HCM/I-4/76-Estt(vii)/ : In view of the Order
No. 8/15/2010-R&L, dated 28.11.2022 of the Deputy Secretary (GAD),
Government of Manipur declaring Half Holidays (post noon) on 29th & 30th
November, 2022 for all Government Employees to attend the Manipur Sangai
Festival, 2022, it is hereby informed to all the concerned that the High Court
of Manipur and District Courts of Manipur will also observe Half Holidays on
the said dates post noon.

Sd/-

**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**

Endt. No HCM/I-4/76-Estt(vii)/2022-79 Imphal, the 28th November, 2022

Copy to :

1. The Advocate General, Manipur.
2. The Registrar (Judl./Vigilance/Admn.), High Court of Manipur.
3. All the District & Sessions Judges/Presiding Officers of all the Courts and Tribunals of Manipur.
4. The Government Advocate, Government of Manipur.
5. The Deputy Solicitor General, Manipur.
6. The President, High Court Bar Association of Manipur.
7. The President, All Manipur Bar Association.
8. The Secretary, Bar Council of Manipur.
9. All the Joint Registrars, High Court of Manipur.
10. All the Deputy Registrars, High Court of Manipur.
11. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
12. All the Assistant Registrars/Court Manager, High Court of Manipur.
- ✓ 13. The System Analyst, High Court of Manipur.
- For uploading the same on the official website.
14. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
15. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
16. All the Superintendents/Court Masters/Stamp Reporter/Protocol Officer/Court Officers, High Court of Manipur.
17. The Order Book/Guide File.
18. The Concerned File.


**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**